

# Declaration of Assets and Liabilities

Year 2022-23

I, Sanjay Kumar-1, son/daughter/wife of H. Nandkishore Prasad  
aged 53 years, belonging to Bihar Legislative Assembly  
service and presently working as Assistant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
		<u>Sanjay Kr-1</u>	<u>Alka Singh</u>	<u>Alka Kr Singh</u>	<u>Kishore Singh</u>	
(i)	Cash	<u>25000/-</u>	<u>15000/-</u>	—	—	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	<u>19,000/-</u> <u>SBI</u> <u>Bihar Vidhan Mandal</u>	—	—	—	
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	<u>Policy No.</u> <u>519391941</u> <u>518367468</u> <u>596385427</u> <u>517953391</u>	<u>596126605</u>	—	—	
(v)	Motor Vehicles (details of make, etc.)	<u>BRD/FZ</u> <u>3109</u> <u>Beary</u> <u>Patna</u>		—	—	
(vi)	Jewellery (give details of weight and value)	<u>Gold</u> <u>45000/-</u>	<u>Gold-80 gm</u> <u>400000/-</u> <u>Silver-150 gm</u> <u>20,000/-</u>	—	—	
(vii)	Other assets, such as values of claims / interests			—	—	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	09/08/2134 2134-2134/1 470-571 10000-11547		2134 47134 2 67 3		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Tej Pratap/Nagar Pattana. 19107 70-146 19107 70-1146 136/ Sq. Feet.				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 05/03/23.
(a)	(i) Loans from Banks	SBI Vidhan Mandal	10,80,977 = 00
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	50,577-00 2022-23 PAN- BZBPK-4342N	NIP
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

**C. Personal Detail**

GPF/CPF/PRAN No. :- PTS/BLA - 1263

Gender :- M (M/F)

Date of Birth :- 01/08/1969 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Assistant, Bihar Legislative Assembly  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .... Sanjay Kumar-1

Name of Employee: Sanjay Kumar-1

Designation: Assistant

Department: Bihar Legislative Assembly

Place: Patna

Date: 15/02/23

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.